

**High Court of Jammu and Kashmir at Jammu.**

**Order**

No: 1013

Dated:- 14/11/2016

Sanction is hereby accorded to the additional allotment of funds in favour of the following Courts, under Major Head 2014-Adm. Of Justice, Sub Head-0488 Distt. and Sessions Judges, under various detailed heads during the current financial year 2018-19 as per detail given below:

Rs. In lacs.

S.No	Name of the court	001 Salary	002 T.E.	006 Tele phone	007 O.E.	014 POL	641- Pensionary Charges (NPS)
1	Pr. D&S Judge, Anantnag.	50.00	---	---	0.30	---	0.40
2	Pr. D&S Judge, Kargil.	---	---	---	0.30	0.30	---
3	Pr. D&S Judge, Baramulla.	20.00	---	---	0.20	---	---
4	Pr. D&S Judge, Reasi.	---	---	---	---	0.30	---
5	Pr. D&S Judge, Shopian	---	---	---	0.30	---	0.40
6	Pr. D&S Judge, Samba .	20.00	---	---	0.15	0.30	0.30
7	Addl. D&S Judge, Kathua.	---	---	---	0.10	0.15	---
8	Addl. D&S Judge, Jammu.	22.00	---	---	---	---	---
9	C.J.M. Kargil.	20.00	---	---	---	---	0.40
10	C.J.M. Poonch.	15.00	0.50	---	0.20	0.20	0.40
11	C.J.M. Kathua.	--	---	---	---	---	0.30
12	C.J.M. Anantnag.	10.00	---	---	0.10	0.20	0.30
13	Spl. Mob. Mag. Pulwama.	---	---	---	---	---	0.30
14	Munsiff, Majalta.	10.00	0.20	---	0.15	---	0.30
15	Munsiff, Dangiwacha.	---	---	---	---	---	0.40
16	Munsiff, Tral.	10.00	---	---	---	---	---
17	Munsiff, Kathua.	---	0.10	---	---	---	0.40
18	Munsiff, Shangus.	10.00	---	---	0.15	---	0.30
19	Munsiff, Anantnag.	---	---	---	0.15	---	0.40
20.	Munsiff, Mahanpur.	10.00	---	---	---	---	0.20
21	Munsiff, Chenani.	---	0.20	---	---	---	---
22	Munsiff, Basohli.	20.00	---	---	0.15	---	0.80
23.	Munsiff, Udhampur.	12.00	---	---	0.15	0.20	0.30
24	Distt. Mob.Mag(Tr)Udhampur	15.00	0.40	0.04	0.15	---	0.20
25	Addl. Mob. Mag. Reasi.	10.00	---	---	---	---	---
26	Addl. Mob. Mag. Udhampur	10.00	---	---	0.15	0.20	0.30
27	Addl. Mob Mag. R.S.Pura	10.00	---	---	0.10	---	---
28.	Addl. Munsiff, Samba .	---	---	---	0.10	0.15	0.30
29.	Distt. Magistrate, Kargil.	2.00	---	---	---	---	0.20
30	Addl. Distt. Mag. Handwara.	2.00	---	---	---	---	0.20
31	Tehsildar, Handwara.	2.15	---	---	---	---	0.15
32	Sub Registrar, Jammu.	---	---	---	0.10	---	---
33	Sub Registrar, Srinagar.	---	---	---	0.10	---	---

By Order.

  
 Deputy Registrar (Acctts) 14/11/18

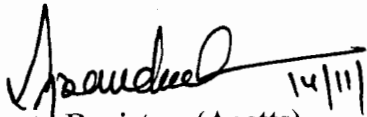
No: 44221761/AC Dated: 14/11/18

Copy to the:-

- 1-6 Pr. D&S Judge, Anantnag/Kargil/Baramulla/Reasi/Shopian/Samba..
- 7-8 Addl. D&S Judge, Jammu/Kathua.
- 9-12 C.J.M. Kargil/Poonch/Kathua/Anantnag.

13. Spl. Mob. Mag. Pulwama.
- 14-23 Munsiff, Majalta/Dangiacha/Tral/Kathua/Shangus/Anantnag/Mahanpur/Chenani/  
Basohli/Udhampur.
24. Distt. Mob. Mag. (Tr) Udhampur.
- 25-27. Addl. Mob. Mag. Reasi/Udhampur/R.S.Pura.
28. Addl. Munsiff, Samba.
29. Distt. Magistrate, Kargil.
30. Addl. Distt. Magistrate, Handwara.
31. Tehsildar, Handwara.
- 32-33 Sub Registrar, Jammu/Srinagar.
34. Treasury Officer, Saddar Treasury, Srinagar.
35. Treasury Officer, Sub Try. Distt. Court Complex, Janipur, Jammu.
- 36-55 Treasury Officer, Anantnag/Kargil/Baramulla/Reasi/Shopian/Kathua/Poonch/Kargil/  
Majalat/Dangiacha/Tral/Shangus/Mahapur/Chenani/Basohli/Udhampur./Handwara/  
Pulwama/Samba/R.S.Pura..
- .... for inf. and n/a.
56. Order Book.

9/c nic for up-landlip  
9/2

  
14/11/18  
Deputy Registrar (Acctts)  
